

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:262
ANSWERED ON:06.08.2013
COAL SUPPLY TO POWER PLANTS
Thakor Shri Jagdish

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) has neither signed MoU nor supplied coal to power plants commissioned during 2011-12 and 2012-13 upto July 2012;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether this has resulted in huge loss of electricity generation; and
- (d) if so, the details of the steps taken by CIL to address the concerns of the power sector?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): No, Sir. Supplies of coal to power plants identified by Ministry of Power for about 78,000 MW capacity which are commissioned/likely to be commissioned between 1.4.2009 to 31.3.2015 are to be made from Coal India Limited (CIL) sources under bilateral Fuel Supply Agreement (FSA) between power stations and coal companies. Wherever FSAs are not concluded, supplies are made through best-effort Memorandum of Understanding (MOU) as per allocation made by Central Electricity Authority (CEA). CIL has guaranteed to supply 90% of Annual Contract Quantity (ACQ) for Thermal Power Plants (TPPs) commissioned prior to 31.03.2009 and 80% of ACQ for TPPs commissioned after 31.3.2009.

(c)&(d): In view of reply (a) & (b), the question does not arise.